

राज्य सरकार द्वारा लगाए गए अन्य करों तथा उसके द्वारा वसूली गई रायस्ती भ्रष्टाचार स्थिर लगान की राशि के बारे में जानकारी केन्द्रीय सरकार के पास उपलब्ध नहीं है।

अन्नक खान भ्रम कल्याण निधि अधिनियम के अंतर्गत प्राप्त उपकर की राशि राज्यों के बीच उनके अन्नक उत्पादन के अनुपात में बांट दी जाती है। यह राशि अन्नक कामगारों और उनके आश्रितों के लिए चिकित्सा, आवास, शिक्षा और अन्य सुविधायें जुटाने पर खर्च की जाती है। अन्नक उद्योग के विकास हेतु अन्नक के नए उपयोगों का पता लगाने के लिए अनुसंधान और विकास सुविधाओं को बढ़ाने का प्रस्ताव है। अन्नक व्यापार निरमितकों ने अपने कारखानों के लिए 50 लाख ६० की लागत से एक उपकरणशाला की स्थापना की योजना बनाई है जिसमें धौजारों और डाइयों के निर्माण और मरम्मत का काम होगा तथा छोटी प्राइवेट इलाई घरों के लिए भी इसमें काम होगा। तकनीकी सुविधाओं और वित्त स्रोतों के बारे में अंतिम निर्णय होने तक, मिटकों 2.5 लाख रुपये मूल्य की मशीनरी के साथ एक छोटी उपकरण शाला स्थापित कर रही है।

(ग) इस उद्योग का ह्रास अन्नक (जो अधिकतर निर्यात होता है) की मांग में निम्नलिखित कारणों से कमी का परिणाम है:—

- (1) अन्नक खण्डों के स्थान पर अन्नक और कृत्रिम पदार्थों से बनी वस्तुओं जैसे प्लास्टिक और पोलिस्टीन का प्रयोग।
- (2) ट्रांसिस्टर वाले उपकरणों का उपयोग जिसमें अन्नक की जरूरत नहीं होती।

(3) अमेरिका द्वारा अपने जवाबदारी के अन्नक की बिक्री।

(4) विश्व धौजारों में अन्नक पर मंदी का दौर।

बिहार की अन्नक खानें उस राज्य में अन्नक खानों के व्यापक हितों की देखभाल करने वाले कुछ व्यापारिक घरानों द्वारा आन्तरिक समस्याओं का सामना करने के कारण भी बंद हो गई हैं। अतः यह कहना सही नहीं होगा कि इस उद्योग का ह्रास कर भार के कारण हो रहा है।

#### Import of Stainless Steel

4788. SHRI S. R. REDDY : Will the Minister of STEEL AND MINES be pleased to state :

- (a) whether stainless steel is proposed to be imported this year ;
- (b) if so, what is the quantity ;
- (c) the price to be paid ; and
- (d) the country from which it is sought to be imported ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA) : (a) Stainless steel is being imported during this year.

(b) The canalising agencies have imported 7780 tonnes of stainless steel during April-December 15, 1977. In addition, the policy also provides for direct import.

(c) The prices vary from tender to tender and item to item.

(d) The country of import also depends upon the competitiveness and availability against global tenders. Imports have been made from various countries like West Germany, France, Sweden, Japan, South Korea etc.

#### Pay scale and selection grade of Pharmacists

4790. SHRI MOHAN LAL PIPIL : SHRI NATHU SINGH :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government are aware of the fact that the pharmacists had demanded

that (i) the pharmacists registered under Sections 31(a), 31(b), 31(c) and 32 of the Pharmacy Act, 1948 be reconsigned as technical hands and the applicable scale of pay of Rs. 425-700 be granted, (ii) the selection grade posts be raised to 30 per cent and (iii) separate higher scale be given for Pharmacists/Store-keepers; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) and (b). The recommendations of the Pharmacy Council of India and various other organisations of the pharmacists for the upgradation of their scale of pay of Rs. 330-560, as recommended by the Third Pay Commission, and to bring it at par with Diploma holders of Civil/Electrical Engineering in the scale of Rs. 425-700, the raising of the selection grade posts of pharmacists to 30% and the provision of a separate higher scale for Pharmacists/Store-keepers, were carefully considered, but it was not found possible to agree to the same for the reason that such steep increase in the emoluments of Pharmacists is likely to have repercussion on the other para-medical categories as well as other scientific/technical categories in Class III (now Group 'C') like Laboratory Technicians, Junior Research Assistants, Draftsmen etc. under various Ministries. As regards the increase in the percentage of selection grade posts of Pharmacists, it was decided that it would be more appropriate to take a decision in this regard on the basis of the result of the discussion with the staff side of the National Council (JCM) on the Pay Commission's general recommendations relating to the percentage of posts in Class III (now Group 'C') services to be placed in the selection grade and criteria thereof.

**Labourers killed/injured in private and public sector industrial units**

4791. SHRI G. Y. KRISHNAN: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) the number of labourers injured/killed in various industrial units in the private and public sectors so far during the current year; and

(b) what remedial steps are being taken by Government to prevent the recurrence of such incidents?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) As per provisional figures available with the Director General, Factory Advice Service and Labour Institutes, there were 1,49,214 cases of injuries including 329 fatalities (excluding Himachal Pradesh, Uttar Pradesh, Manipur, Madhya Pradesh, Bihar, Gujarat, Maharashtra, Orissa, Tamil Nadu, Rajasthan, Meghalaya and Andaman & Nicobar Islands) for the first three quarters.

(b) The Factories Act, 1948 (which is implemented by the State Governments and Union Territory Administrations) has been amended recently to strengthen safety provisions therein.

**Representations received from R.M.S. Union**

4792. SHRI A.K. ROY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there has been a repeated representation on behalf of the R.M.S. Union, Class III, Dhanbad, to Government to attach the proposed R.M.S. Sorting Section in Maurva Express train (27 Up/18 Down) at Dhanbad; and

(b) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI):(a) Yes, Sir. Some representations have been received for attaching the proposed Section to Dhanbad Sub Record Office instead of Muzaffarpur.

(b) It has been decided that it would be attached to Muzaffarpur in view of administrative reasons.

**Reduction in Telephone Rates in rural areas**

4793. SHRI VIJAY KUMAR PATIL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether in view of the growing number of industries in rural areas, Government are proposing to reduce the telephone rates for connections in rural area Urban Exchanges (i.e. long distance connection); and

(b) whether Government are thinking of giving priority to such connections?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS, (SHRI NARHARI PRASAD SUKHDEO SAI):(a) There is no proposal to reduce the